## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.      | T.P. No. | Purpose                | Section | Name of the Parties                      |  |
|-----------------------|----------|------------------------|---------|--|--|
| No.                   |          |                        |         | M/s. / Mr.                               |  |
| CP No.163/<br>BB/2017 | -        | For<br>compli-<br>ance | 252(3)  | SMR Telecom Holdings Pvt. Ltd. Vs<br>ROC |  |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| Ţ,         | Varsha V Shenoy                     | Petitioner             | Vanha     |
|            | 9742857053.                         |                        |           |
|            | VVS & Association)                  |                        |           |
|            | lounal.                             |                        |           |

PCS for petitioner is present. She reported that she has complied the additional information called for by the Registry and she requested to order notice to the ROC, Karnataka.

Issue notice to ROC, Karnataka. Registry to prepare the same. PCS to collect the same and serve on the ROC, Karnataka, along with necessary papers.

List it on 22.01.2017.

MEMBER (T)

MEMBER (J)